

(a) whether the Government has decided to set up centralised Public Sector Asset Rehabilitation Agency (PARA) to take charge of the cases of bad loans in the country;

(b) if so, the details thereof; and

(c) the extent to which the PARA is going to help public sector banks to reducing Non-Performing Assets?

**ANSWER**

THE MINISTER STATE FOR FINANCE  
(SHRI ARJUN RAM MEGHWAL)

(a) The Government has not decided to set up Public Sector Asset Rehabilitation Agency.

(b) to (c): Does not arise.

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